

Sixteenth Lok Sabha

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Title: Introduction of the Criminal Law (Amendment) Bill, 2018 (Substitution of new section for Section 497, etc.).

SHRI B. VINOD KUMAR (KARIMNAGAR): Sir, I beg to move for leave to introduce a Bill to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure Code, 1973.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to amend the Indian Penal Code, 1860 and the Code of Criminal Procedure Code, 1973.”

The motion was adopted.

SHRI B. VINOD KUMAR : I introduce the Bill.

HON. CHAIRPERSON: Item No. 61, Shri Ravneet Singh – not present.

Item No. 62.

15 47 hrs